

1	2	3
	2. Bank of Baroda	1. Baroda
		2. Baroach
		3. Bulsar
		4. Danga
		5. Kaira
		6. Panchmahal
		7. Surat.
	3. Dena Bank	1. Ahmedabad
		2. Banaskantha
		3. Gandhinagar
		4. Kutch
		5. Mehsana
		6. Sabarkantha.

Illegal Mining of Red Sand on Delhi-Haryana Border

7105. SHRI MUKUL WASNIK : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the reported illegal mining of red sand on both sides of the border of Delhi and Haryana State still continues;

(b) whether illegal mining on a large scale on both sides of the border has inflicted enormous losses to the exchequer; and

(c) if so, the steps taken by Government in this matter ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a), (b) and (c). Instances of illegal mining of Red Sand in the Union Territory of Delhi have been reported. 155 cases of illegal mining have been detected in the Union Territory of Delhi since 1st Jan., 1983. Penalty to the tune of Rs. 31, 08, 545/-has so far been imposed in 40 cases.

As a step towards checking illegal mining, mining operations in Delhi were departmentalised by Delhi State Industrial Development Corporation with effect from June, 1983 in Bhatti Mines

area and departmentalisation of mining operations is further proposed to be extended in the areas of village Dera and Asola. Raids for checking illegal mining are also being further intensified.

Distribution of Coins at R.B.I. Counter

7106. SHRI SUBHASH YADAV :
PROF: NIRMALA KUMARI
SHAKTAWAT :

Will the Minister of FINANCE be pleased to state :

(a) the procedure for distribution of coins of 5 P, 10P, 25P, 50P and 1 rupee and currency notes of small denominations by Reserve Bank of India to public, sarafs, Government Departments, staff and for Members of Parliament;

(b) whether there are complaints of bungling in distribution system which tends to create artificial shortage and some people have made it a profession; and

(c) if so, action Government propose to take to regulate the distribution of coins to end shortage ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The distribution of coins and currency notes